Legalising Betting on Cricket

4557. SHRI ABANI ROY:

SHRI K.M. KHAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government have been actively considering to make betting on cricket legal;
- (b) if so, whether stern steps would be taken to cleanse the game of cricket of betting and match-fixing.
 - (c) if so, the details thereof;
- (d) whether Government have directed BCCI Secretary to submit a detailed report about match-fixing controversy;
- (e) whether the poor performance of our cricket team in the recent matches have surfaced doubts on the involvement of players in scandal; and
 - (f) if so, the facts thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) No, Sir.

(b) to (f) Government has taken a decision to entrust the matter of alleged match-fixing to CBI for appropriate Inquiry and necessary action and it would look into all aspects related to this matter.

Poor Performance of the Indian Cricket Team

4558. SHRIMATI AMBIKA SONI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government have asked the Indian Cricket Board to send its report to Government about the poor performance of the Indian Cricket team in the match played recently;
 - (b) if so, details of the report received by Government;
- (c) whether the Cricket Board received any complaint of match-fixing during the last five years; and
 - (d) if so, the action taken on such complaint by the Cricket Board?